

clubs across the country. Gradually, they have become self supporting for promotion and organization of sports activities in their areas and also motivating others for sporting activities. NYKS for supplementing such youth club's endeavour, facilitates them by providing sports materials to 50,000 youth clubs. These youth clubs now take active part in Panchayat Yuva Khel aur Krida Abhiyan (PYKKA) sponsored Sports competitions at different levels.

The capacity building, leadership and skills enhancement initiatives have empowered rural youth in a manner that they have started generating awareness and taking active part in the process of implementation of sports, recreation, development and social welfare activities and programmes in their respective villages with the spirit of volunteerism, cooperation and self-help. Thus the Ministry is channelizing the energy of youth towards nation building.

Study on poor State of sports

772. SHRI NARESH AGRAWAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has taken notice of the poor State of different sports in the country;
- (b) whether Government has undertaken any study to find out the reasons for the poor State of sports in the country;
- (c) the steps taken by Government in planning to improve the State of different sports in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) The Ministry of Youth Affairs and Sports reviews the position about the state of sports in its meetings with the State Government and National Sports Federations. During the Annual Conference of State Sports and Youth Affairs Ministers, various issues including development of sports infrastructure in States are discussed. Meetings are also held at regular intervals with the National Sports Federations (NSFs). Further, Long Term

Development Plans (LTDPs) for promotion and development of specific sports disciplines are finalized in consultation with concerned NSFs.

(c) to (e) Since 'Sports is a State subject, primary responsibility for development of sports is that of the State Governments. However, the Ministry of Youth Affairs and Sports and Sports Authority of India supplement the efforts of the States for broadbasing of sports facilities in rural areas, the Ministry had introduced a centrally sponsored scheme titled 'Scheme of Panchayat Yuva Krida and Khel Abhiyan (PYKKA)' in 2008-09 aiming at creation/development of basic playfields in all village panchayats and block panchayats of the country in a phased manner over a period of ten years and conducting sports competitions from block level to national level. In 2010-11, Government introduced a central sector scheme titled 'Scheme for Assistance for the creation of Urban Sports Infrastructure' (USIS). Under the USIS, assistance is given to States/UTs for construction of multi-purpose halls and laying of synthetic athletic track, synthetic hockey field and synthetic turf for football ground.

For promotion and development of specific sports disciplines, the Ministry of Youth Affairs and Sports and SAI supplement the efforts of NSFs under their various schemes.

Proposed schemes for promotion of sports

†773. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Sports Authority of India has formulated sufficient number of sports infrastructure schemes to promote sports and provide suitable training facilities to sportspersons in the country;

(b) if so, the details of the schemes along with the new schemes Government proposes to introduce to promote sports in the country; and

(c) the achievements made by the Sports Authority of India in this regard during the last three years, centre-wise and event-wise?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) Yes, Sir.

†Original notice of the question was received in Hindi.